



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF OCTOBER -2022**

HEARING DATED 10/10/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1355216	232965	APR ASSOCIATES	MAX RETAIL STORES PVT.LTD Vs AGROTEK FIBRES	
2	1354027	232968	APR ASSOCIATES	MAX RETAIL STORES PVT.LTD Vs AGROTEK FIBRES	
3	1399566	250158		SOBHA MENON Vs GRAPHIC PAPER CONVERTERS	
4	990868	717229	ANAND AND ANAND	UNITED BREWERIES LTD Vs ANHEUSER-BUSCH,INC	
5	1083307	731146	WORLDWINE REGISTRATION BUREAU	KRISHNASWAMY AYYANAR Vs SHAKTI BHOG FOODS LTD	
6	1083307	730477	V.BAGYARAGHAVAN	KRISHNASWAMY AYYANAR Vs SAKTHI TRADING COMPANY	
7	1484650	730481	RAO & RAO	K.R.K.REDDY Vs MEDLEY PHARMACEUTICALS LTD	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
8	1497412	730433	K.C.PATEL & CO	CHAVARA CULTURAL CENTRE REPRESENTED BY MANAGING TRUSTEE Vs MIRAJ PRODUCTS PVT.LTD	
9	1526397	730245	VARMA & KRISHNAN & FATEHCHAND C.SHAH & CO	FIROZ.Y.HUSSAIN A.P Vs BIOCHEM PHARMACEUTICAL INDUSTRIES	
10	1321887	250160	R.MURUGESAN & R.K.DEWAN & COMPANY	GODREJ SARA LEE LTD Vs R.SUBRAMANIAM	
11	1459160	730472	RAO & RAO & ANAND AND ANAND	PARIJAT AGRO WOOD PRODUCTS PVT.LTD Vs HYUNDAI MOTORS INDIA LTD	
12	1040343	1006761	KURIAN AND KURIAN & W.S.KANE & CO	EMPEE DISTILLERIES LTD Vs TILAKNAGAR INDUSTRIES LTD	
13	862824	729904	FOX MANDAL & ASSOCIATES & TAS & CO	GOODLIFE PRODUCTS LTD Vs RANBAXY LABORATORIES LTD	
14	862824	730385	FOX MANDAL & ASSOCIATES & VISHESH & ASSOCAITES	GOODLIFE PRODUCTS LTD Vs INDCHEM HEALTH SPECIALITIES PVT.LTD	
15	1501083	730431	GUDWILL & GOODWILL & WORLDWIDE REGISTRATION BUREAU	K.MRUTHUVARNAN Vs VISHV VIJAY PVT.LTD	
16	1510551	730241	DELTA LEGAL SERVICE & M.P.MIRCHANDANI & CO	AGL PHARMA PVT.LTD Vs MEHTA UNANI PHARMACY &CO	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
17	1510551	733172	DELTA LEGAL SERVICE & Y.J.TRIVEDI & CO	AGL PHARMA PVT.LTD Vs NIRMA LIMITED	
18	1511735	730253	R.V.R.ASSOCIATES & Y.J.TRIVEDI & CO	M.RAJESH Vs MADHUSUDAN INDUSTRIES LTD	
19	1551225	730278	MOHAN ASSOCIATES & AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO	SUBHIKSHA TRADING SERVICES LTD Vs ECZACIBASI HOLDINGSA.S	
20	1511283	730434	RAO & RAO & K.C.PATEL & CO	7 SEAS TECHNOLOGIES LTD Vs MARAJ PRODUCTS PVT.LTD	



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.



**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF OCTOBER -2022
HEARING DATED 11/10/2022**

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1510419	730641	S.P.S.KUMAR & REMFY & SAGAR	P.NEELAKANTAM(SYLO N BIOPHARMA PVT.LTD) Vs TETRA GMBH	
2	1516853	730542	ASHOKA TRADE MARKS CO	ANGLO-FRENCH DRUGS AND INDUSTRIES LTD Vs LIFESTAR PHARMA PVT.LTD	
3	1508398	730666	S.BALAJANAKI & CARIAPPA & CO	SUNIL SHETTY Vs CRYSTAL NETWORK PVT.LTD	
4	1476652	730574	RAO & RAO & ZEUSIP	BALAJI CROP CARE PVT.LTD Vs BASF SE	
5	1476652	730572	RAO & RAO & RAMESH BHANDARI & CO	BALAJI CROP CARE PVT.LTD Vs BASF SE	
6	1484652	730667	RAO & RAO & D K LALWANI & CO	K.R.K.REDDY Vs PERCOS INDIA PVT.LTD	
7	1333970	730627	A.V.SUNDARESH & DEPENNING & DEPENNING	NITESH CONSTRUCTION PVT.LTD Vs TATA STEEL LTD	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
8	1130101	730556		N.S.RAM MOHAN & NUTRINE CONFECTIONERY COMPANY LTD	
9	1487108	730485	RAO & RAO & P.K. ARORA	SYED IRFANUDDIN Vs KISHLAY SNACKS PRODUCTS	
10	1149162	730530	THE GLOBE TRADING COMPANY & SUSHANT M.SINGH & ASSOCAITES	KHAJA MOINUDDIN Vs CHAURASIA TOBACCO INDUSTRIES	
11	1414900	730646	C.VENKATASUBRAMANIAM & D.P.AHUJA & CO	DOMMARAJU BALASUBRAMANYAM RAJU Vs EVEREADY INDUSTRIES INDIA LTD	
12	1508404	730626	S.BALAJANAKI & DEPENNING & DEPENNING	DHIRAJ AGARWAL Vs TATA STEEL LTD	
13	1508400	730628	S.BALAJANAKI & DEPENNING & DEPENNING	DHIRAJ AGARWAL Vs TATA STEEL LTD	
14	1536824	730605	CHANDRAKANT M JOSHI & SUBRAMANIAM & ASSOCIATES	SCHUNK GMBH & CO KG SPANN-IND GREIFTECHNIK Vs BRP-ROTAX GMBH & CO KG	



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF OCTOBER -2022
HEARING DATED 12/10/2022**

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1468186	730938	RAO & RAO & KRISHNA & SAURASTRI ASSOCIATES LLP	VERSATIL PHARMACEUTICAL PVT.LTD Vs UNICHEM LABORATORIES LTD	
2	1468186	731588	RAO & RAO & ASHOK RAM KUMAR	VERSATIL PHARMACEUTICAL PVT.LTD Vs ZENOTECH LABORATORIES LTD	
3	1508844	730891	DEPENNING & DEPENNING & SATISH PARASARAN & MADHAN BABU	KONINKLIJKE PHILIPS ELECTRONICS N.V Vs WACOM CO.LTD	
4	1368698	730966	P.H.ARVINDEH PANDIAN,HARISHANKAR MANI & R.BASKAR & S.ARCHANA	S.YOGARATNAM Vs SARAVANA SELVARATHNAM RETAIL PVT.LTD	
5	1505600	730712	ASHOK RAM KUMAR & LALL & SETHI	TRINETHRA SUPER RETAIL LTD Vs FABINDIA OVERSEAS PVT.LTD	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
6	1505600	730965	ASHOK RAM KUMAR & S.ARCHANA	TRINETHRA SUPER RETAIL LTD Vs HASBRO CLOTHING PVT.LTD	
7	1224685	730960	HARIKRISHNA S HOLLA & DELHI REGISTRATION SERVICE	PRAKASH BALRAM NICHANI Vs AMIRA FOODS (INDIA) LTD	
8	1398878	730967	HARISHANKAR MANI & S.ARCHANA	S.YOGARATNAM Vs SARAVANA SELVARATHNAM RETAIL PVT.LTD	
9	1496877	730876	PUTHRAN & ASSOCIATES	TIKMARAM PATEL Vs ADITYA BIRLA FASHION AND RETAIL LTD	
10	1118618	730972	ANAND AND ANAND & G.RAMJI,ADV	JOHN DISTILLERIES LTD Vs ALLIED BLENDERS AND DISTILLERS PVT.LTD	
11	1118619	731685	HOLLA ASSOCIATES & TRADESAFE	JOHN DISTILLERIES LTD Vs CHOICE LABORATORIES PVT.LTD	
12	1118619	730973	G.RAMJI,ADV & ANAND AND ANAND	JOHN DISTILLERIES LTD Vs ALLIED BLENDERS AND DISTILLERS PVT.LTD	
13	1457828	730869	DEPENNING & DEPENNING & A.V.NATHAN ASSOCIATES	MEDA AB Vs MEDOPHARM	



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF OCTOBER -2022
HEARING DATED 13/10/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1482675	731157	V.BAGYA RAGHAVAN,ADV	GANESH Vs RAMALINGAM AGRO- TECH	
2	1525925	731149	RAO & RAO & INDIALLECT LEGAL	PARISONS ROLLER FLOUR MILLS PVT.LTD Vs ROZI ENTERPRISES	
3	1467738	731151	AZB & PARTNERS	BAYES CONSUMER CARE AG Vs VHB MEDI SCIENCES LTD	
4	1497073	731113	SUSHANT M.SINGH AND ASSOCIATES	C.RAGHAVENDRA Vs CROMPTON GREAVES LTD	
5	1399728	733367	C.DANIEL & GLADYS & NAINAR & CO	SURENDER AGARWAL Vs LOHIYA INDUSTRIES	
6	1399728	731040	C.DANIEL & GLADYS & P.S.PAI & CO	SURENDER AGARWAL Vs DHARA VEGETABLE OIL & FOOD COMPANY LTD	
7	1517330	731492	GUDWILL & GOODWILL & CHANDRAKANT M JOSHI	ERGO SYSTEMS & SERVICES PVT.LTD Vs ERGO VERSICHERUNGSCRUPP E A G	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
8	1253410	731159	RAO & RAO & BAGYA RAGHAVAN	JAGDISH PERSHAD LADDA Vs SANKAR SAI CONSUMER PRODUCTS	
9	1513299	731156	RAO & RAO & BAGYA RAGHAVAN	BEVARA SRI HARI Vs BANGALORE PRASANNA PERFUMES	
10	1497077	731144	R.K.DEWAN & CO & RVR ASSOCIATES	K.CHANDRASEKHER Vs GODREJ SARA LEE LTD	
11	1568696	731092	DASWANI & DASWANI & SUSHANT M.SINGH & ASSOCIATES	SVEN GEMETECH LTD Vs VIRBAC SA	
12	1549640	731010	MOHAN ASSOCIATES & DELHI REGISTRATION SERVICE	MOTOR INDUSTRIES CO LTD Vs MICOLUBE INDIA LTD	
13	1497411	731035	V.BAGYA RAGHAVAN & PMG ASSOCIATES	CHAVARA CULTURAL CENTRE REPRESENTED BY MANAGING TRUSTEE Vs OGIRALA RAMA SESHAGIRI RAO	
14	1532205	731196	PUTHRAN & ASSOCIATES & ANAND AND ANAND	ECO GUARD ENERGY SYSTEMS PVT.LTD Vs PUNJ LLOYD LTD	
15	1553360	730872	P.C.N.RAGHUPATHY & AZB & PARTNERS	MAXIS CONSTRUCTION Vs MAX INDIA LTD	
16	1504626	731226	RAO & RAO & REMFROY & SAGAR	NARENDRA KUMAR SETHIA Vs DIAGEO BRANDS B.V	
17	910879	731290	WORLDWIDE REGISTRATION BUREAU & SUNDEEP KUMAR PARASHAR	SMT.C.MADHAVI Vs GLOBUS SPIRITS LTD	
18	1511296	731318	RAO & RAO & LAW & PRUDENCE	P.NAGAMANI & JYOTHY LABORATORIES LTD	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
19	1531762	731454	APR ASSOCIATES & TRADE MARK REGISTRATION BUREAU	LIFESTYLE INTERNATIONAL PVT.LTD Vs BERGER PAINTS INDIA LTD	
20	1544868	733734	MOHAN ASSOCAITES & D.P.AHUJA & CO	LOTTE INDIA CORPORATION LTD Vs PERFETTI VAN MELLE SPA	
21	1539741	731484	G.RAMJI,ADV & DEPENNING & DEPENNING	HI-TECH AGRO FOOD PVT.LTD Vs BUHLER AG	
22	1539742	731485	G.RAMJI,ADV & DEPENNING & DEPENNING	HI-TECH AGRO FOOD PVT.LTD Vs BUHLER AG	
23	1539742	733515	G.RAMJI,ADV & ASHOK KUMAR J.DAGA	HI-TECH AGRO FOOD PVT.LTD Vs AYYAN FIREWORKS FACATORY PVT.LTD	
24	1519980	730995	S.BALAJANAKI & RAO & RAO	SYED GHOUSE Vs QUALITY SWEETS AMD NAMKHEENS	
25	1538528	731007	VISHESH & ASSOCIATES & CHIRA ARVIND	BAL PHARMA LTD Vs ALKEM LABORATORIES LTD	